

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH**

**(IB)-271(PB)/2017**

**IN THE MATTER OF:**

Srei Equipment Finance Ltd. .... Applicant/Petitioner  
Vs.  
Wianxx Impex Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 14.09.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR  
Hon'ble President**

**Ms. Deepa Krishan  
Hon'ble Member (T)**

For the Petitioner/Applicant :  
For the Respondent :

**ORDER**

Fresh notice for 27<sup>th</sup> September, 2017 in terms of order dated 16.08.2017 be issued to the Superintendent of Police, Dasna Ghaziabad. Process dasti as well.

List the matter on 27<sup>th</sup> September, 2017.

—*Sd*—  
**(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT**

—*Sd*—  
**(DEEPA KRISHAN)  
MEMBER(TECHNICAL)**